GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. -2764

ANSWERED ON - 25/03/2025.

MCA 21 System

2764. SHRI SANJAY SETH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the detailed data on the total number of corporate filings processed through the MCA21 System in 2024 in comparison to previous years;
- (b) whether any new security enhancement or AI-driven compliance checks have been introduced recently in the system to detect fraudulent fillings and improve corporate governance and if so, the details thereof;
- (c) the impact of the system on ease of doing business for companies, particularly in reducing compliance burden and enhancing user experience; and
- (d) whether the system provides transparency, quickness and efficiency in the functioning of the Ministry and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI HARSH MALHOTRA)

(a): The total number of corporate filings, processed through MCA21 system are detailed below:-

Years	No. of Corporate Filings
2020-21	67,02,788
2021-22	73,16,911
2022-23	74,41,875
2023-24	80,77,210
2024-25 (till February, 2025)	84,30,731

- (b): To prevent fraudulent filings, web-based online forms have been introduced in MCA21 V3, incorporating field-level validations and auto-prefill functionalities across forms. Furthermore, multifactor authentication has been implemented to verify the identity of users accessing the system. Additionally, measures such as masking private information from public view have been adopted to ensure the confidentiality and integrity of the data.
- (c) &(d): The Ministry has introduced several digital initiatives to enhance transparency, efficiency, quickness in service delivery for reducing compliance burden and enhancing user experience, a few are listed below:
 - i. The Centre for Processing Accelerated Corporate Exit (CPACE) for centralized processing of voluntary closure of Companies/LLPs.

- ii. The Centralized Processing Centre (CPC) streamlines the verification process for various Non-STP forms by consolidating operations at a single location, replacing multiple RoC locations.
- iii. The MCA Portal Mobile App offers stakeholders seamless access to various services available on the MCA21 website.
- iv. The Chatbot serves as a unified communication channel, allowing stakeholders to interact via chat or call for query resolution.
- v. The E-Adjudication system provides an end-to-end online platform for the processing of adjudication cases, ensuring efficiency and transparency.
- vi. Stakeholders can also raise tickets on the MCA21 portal to provide feedback and report grievances if any, regarding challenges faced.
